

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 256 of 2012

Dated :19th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Nava Bharat Ventures Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. Respondent(s)

**Counsel for the Appellant(s) : proxy counsel for
Mr. Dhananjay Mishra**

**Counsel for the Respondent(s) : Mr. Antaryami Upadhyay for
Mr. R.K. Mehta**

ORDER

The learned counsel for both the parties seek some time for filing the Written Submissions. Accordingly, they are directed to file the same on or before 02.12.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on **05.12.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pr